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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1283/(MAH)/2017
MA No. 638/2017 & 06/2018

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2018

NAME OF THE PARTIES:

Axis Bank Limited
v/s
BSR Diagnostics Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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8	Prakash Shinde 16 Mon 9/Jan	Admcke	Pr
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ORDER

MA 638/2017 & 06/2018 in CP No.1283/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 15.1.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)